(d) The Lord Jagannath Temple, Puri is inspected frequently by the expert and officials of the Archaeological Survey of India posted at Puri, Bhubaneswar, New Delhi and Dehra CKin to ensure its proper maintenance and preservation.

Written Answers

- (e) The following steps have been taken to conserve this ancient temple complex.
 - (i) action has been initiated to conserve the damaged part of the amalaka.
 - (ii) removal of accretionary plaster from the surface of the main temple for exposing the sculptured surface as well as to locate cracks if any.
 - (iii) replacement of corroded iron clamps/dowels with non-corrosive ones wherever ne:essary from the temple structure.
 - (iv) grouting of cracks/fissures on the structure with suitable material.
 - (v) chemical cleaning and preservation.
 - (vi) providing watch and ward and supervisory/technical staff for the proper maintenance and preservation of the monument.

Violation of admission guidelines by Colleges in Delhi

- 44. SHRI KRISHNA KUMAR BIRLA: Will the PRIME MINISTER be pleased to
- (a) whether Government's attention has been drawn to the report v/hich appeared in the Hindustan Times regarding utter disregard by the various Delhi Colleges of the guidelines/recommendations of the Advisory Com' mittee for admission in Delhi University; and
- (b) if so, what corrective measures have bean taken by Government to rectify the injustice done to the students seeking admissions in the Colleges?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHR1 CHIMANBHAI MEHTA): (a) and (b) N According to the information furnish--ed by the University of Delhi, it is not true that the Colleges are showing utter disregard for guidelines/recom- w mendations of the Advisory Committee for admissions in Delhi University. However, there have been cases of grievances of individual students regarding refusal of admission at different places. The University has set up a Grievances Committee for redressal individual grievances of students in regard to admission in Colleges. The cases brought before the Committee have been examined in the light of the relevant o provisions of the Rules and most of the grievances have been redressed.

to Questions

नैनीताल में ब्रायोजित कैम्प में एक एन. सी. सी. कैंडेट की मृत्यू

45. श्रीमती सूर्यकाता पाटील : क्या प्रधात मंत्री यह बताने की पा करेंगे किः

(क) क्या यह सच है कि डी.ए.वी. स्कल, दिल्ली का राजेक कुमार नाम का एक एन. सी. सी. कैंडेट 30 मई, 1990 को नैनीताल में चल रहे एन. सी. सी. कैप के दौरान एक ग्रन्य इबते हए कैंडेट को बचाने के प्रयास में अपनी जान से हाथ धो बैठा ; और

(खा) यदि हां, तो इस बहादुर कैंडेट के बेबहारा माता जिला को सरकार ने क्या सहायता प्रधान की है ग्रीर क्या बह उने मरणोपरान्त बहादरी पुरस्कार दिये जाने की सिकारिश करने का विचार रखती है ; यनि हां, तो उसका ब्यौरा वया है ?

एका मंत्रालय में राज्य मंत्री (डा. राजा रमञ्जा) : (क) जी, हां।

(३) शभी इस संबंध में कोई निर्णय नहीं लिया गण है।